

Annexure 7

Name of the Corporate debtor: M/s Process Construction and Technical Services Private Limited.
Date of commencement of CIRP: 01.05.2023
List of creditors as on: 24.01.2024

List of operational creditors (Government Dues)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Identification No.	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	State Tax Department	Available	01.06.2023	28,07,64,707	21,06,09,156	Operational Creditor	-	-	No	NA			7,01,55,551	-	
2	CGST & Central Excise Department	Available	18.11.2023 (Additional Claim received on 10.01.2024)	20,05,40,797	16,43,36,875	Operational Creditor	-	-	No	NA			3,62,03,922	-	Additional Claim of Rs. 3,62,03,922 was received by RP on 10.01.2024, which was rejected
3	Income Tax (DCIT TDS 2.1) Mumbai	Available	19.06.2023	2,59,58,963	2,50,26,483	Operational Creditor	-	-	No	NA				9,32,480	
4	Income Tax (DCIT 15.1.1) Mumbai	Available	22.06.2023	12,45,66,232	-	Operational Creditor	-	-	No	NA				12,45,66,232	
				63,18,30,699	39,99,72,514								10,63,59,473	12,54,98,712	